

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No. 9/RP/2019
in
Petition No. 2/SM/2019**

**Coram:
Shri P.K. Pujari, Chairperson
Shri I. S. Jha, Member**

Date of Order: 6th August, 2021

In the matter of

Application under Section 94(f) of the Electricity Act, 2003 read with Regulation 103 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, and principles of order 47 of CPC seeking review of order dated 31.1.2019 in Petition No. 2/SM/20219.

**And
In the matter of**

Coastal Gujarat Power Limited,
Corporate Centre, 36, Sant Tukaram Road,
Carnac Bunder, Mumbai-400 009

...Review Petitioner

Vs

Power System Operation Corporation Limited,
B-9, 1st Floor, Qutab Institutional Area,
Katwaria Sarai, New Delhi-110 016

...Respondent

ORDER

The Review Petitioner, Coastal Gujarat Power Limited, has filed the present Petition for review of the order dated 31.1.2019 in Petition No. 2/SM/20219 under Section 94(1)(f) of the Electricity Act, 2003 read with Regulation 103 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 with the following prayers:

“ (a) Review the order dated 31.1.2019 passed by the Commission in Petition No. 02/SM/2019 (Suo-Moto) and exempt the Applicant from the SCED Pilot project and also from future participation in SCED after completion of the SCED Pilot project; and

(b) In the alternative, and without prejudice, compensate the Applicant for aggregate financial impact for the period from 1.4.2019 till such date the SCED was implemented vis-à-vis the Applicant.”

2. The learned counsel for the Review Petitioner, vide his letter dated 4.8.2021, has sought permission to withdraw the instant Review Petition with immediate effect. Considering the request, the Petitioner is permitted to withdraw the Review Petition No. 9/RP/2019.

3. Accordingly, the Review Petition No. 9/RP/2019 is disposed of as withdrawn.

**Sd/-
(I.S. Jha)
Member**

**sd/-
(P.K. Pujari)
Chairperson**